Government of India

Ministry of Finance

Department of Investment and Public Asset Management (DIPAM)

**RAJYA SABHA**

**UNSTARRED QUESTION No. 2929**

TO BE ANSWERED ON TUESDAY, MARCH 29,2022

8 Chaitra15, 1944 (Saka)

**Setting up of NLMC**

2929. SHRI NEERAJ SHEKHAR:

Will the Minister of Finance be pleased to state :

a. Whether Cabinet has approved setting up of the National land Monetization Corporation (NLMC) to monetize surplus land and building assets of Central public sector companies;

b. If so, the details thereof; and

c. By when national Land Monetization Corporation would be set up?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE

(DR. BHAGWAT KISHANRAO KARAD)

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**(a) & (b) :** The Union Cabinet on 9th March 2022 has approved setting up of National Land Monetization Corporation (NLMC) as a wholly owned Government of India company with an initial authorized share capital of Rs 5000 crore and paidup share capital of Rs 150 crore. NLMC will undertake monetization of surplus land and building assets of Central Public Sector Enterprises (CPSEs) and other Government agencies. The proposal is in pursuance of the Budget Announcement for 2021-22.

NLMC has the following objectives:

a) To undertake professional and orderly monetization of land and other non-core assets referred to it.
b) To own, hold, manage and monetize land and building assets of CPSEs under closure and surplus land and buildings of 100% GoI owned CPSEs under strategic disinvestment.
c) To advise and support monetization of surplus land assets of
   i. Demerged companies holding surplus land
   ii. Other CPSEs
d) To advise and assist government departments, statutory bodies/ authorities, autonomous bodies, corporations, etc. on monetisation of surplus and under-utilized non-core assets.
e) To identify surplus land and building assets to create an inventory for monetization in consultation with CPSEs/other government agencies.
f) to build a capable organisation with skill and competencies to enable speedier and efficient monetisation which can generate maximum value from government assets.
g) To act as a repository of best practices in land monetization, assist and provide expert technical advice to DPE / DIPAM /Government of India in implementation of asset monetisation program.

NLMC would be administered by a Board of Directors. The proposed Board structure envisages a mix of senior government officials and eminent professionals in the field of real estate, banking, investment banking, construction, legal and related fields. The Board is expected to have necessary experience and expertise to steer the functioning of the NLMC in a professional manner. An eminent professional would be appointed as the Chairman of the Board.

**(c) :** Incorporation of NLMC is underway which is being steered by Department of Public Enterprises, Ministry of Finance.

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